

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).30105/2010

M/S SHIV COTEX

Petitioner(s)

VERSUS

TIRGUN AUTO PLAST P.LTD.& ORS.

Respondent(s)

(With prayer for interim relief)

Date: 12/07/2011 This Petition was called on for hearing today.

For Petitioner(s)

Mr Vinay Kumar Garg,Adv.

For Respondent(s)

Ms.Jyoti Mendiratta,Adv.

UPON hearing counsel the Court made the following
O R D E R

Respondent No. 3 has been served. Acknowledgment card received. No appearance for respondent No. 3. Service is complete. No further steps are required as submitted by the contesting parties. Hence, place the matter before the Hon'ble Court, as per Rule.

(SUNIL THOMAS)
Registrar